

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No.61 of 2020 (SZ)

With

Original Application No.54 of 2020 (SZ)

S.P. Surendranath Karthik

...Applicant(s)

Versus

The Secretary,

Indian Railway Welfare Organisation and others

....Respondent(s)

With

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar
Newspaper dt. 02.03.2020, Chennai Supplementary,
“Ambattur Lake getting polluted due to sewage water”

Versus

The Secretary to Govt. of Tamil Nadu,
Public Works Department,
Chennai and Ors.

...Respondent

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTH WEST ZONE AT CHENNAI
Original Application No. 27 of 2014
With
Original Application No. 28 of 2014

2 F. Sundararajulu Karanth
Versus
The Secretary,
Indian Railway Western Region, Chennai and
Others

With
Tribunal on its own motion, 2nd March
based on the News item in Financial
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The Secretary, Govt. of Tamil Nadu
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No.61 of 2020 (SZ)

With

Original Application No.54 of 2020 (SZ)

S.P. Surendranath Karthik

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Versus

The Secretary to Govt. of Tamil Nadu,
Public Works Department,
Chennai and Ors.

...Respondent

**REPORT FILED ON BEHALF OF THE
TAMIL NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Christian, aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT in the Order dated 25.06.2021 has directed certain directions to the TNPCB:

Para 14. So, we direct the Joint Committee, Tamil Nadu Pollution Control Board and the Avadi City Municipal Corporation to file a further report, further action taken and further status report respectively regarding the steps taken by them to remedy the situation permanently. Para 15. So under such circumstances, we feel

J. Josephine Sahayarani
22/10/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
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that it is necessary to form a committee of higher officials under the chairmanship of Additional Chief Secretary for Municipal Administration. The Principal Secretary for Environment, Revenue & Public Works Department can be the other members to look into the issues and take necessary steps to co-ordinate with the necessary stakeholders and arrange for funds to resolve the issue within a reasonable time frame, otherwise, the polluted water, which is being used for drinking and other purposes will affect the health of the people.

3. It is respectfully submitted that in due compliance of the Hon'ble NGT Order dated 25.06.2021, the Ambattur Lake area was inspected by the TNPCB officials along with the officials of the Joint Committee on 22.07.2021 and reported the following:

- i. It is observed that leakage/overflow of sewage from the manholes of the Underground Sewerage System (UGSS) constructed in the TNHB residential area, Ayappakkam by the Tamil Nadu Housing Board, was being let into the Ambattur lake near Plot No. 4861, 7904, 8067 and 12th main road of Housing Board, Ayappakkam.
- ii. The TNHB common STP provided for the treatment of sewage generated from Ayappakkam Tamil Nadu Housing Board colony was in operation and the same is being operated by the Executive Engineer, J.J. Nagar Division, Tamil Nadu Housing Board, Thirumangalam, Chennai-600 101.
- iii. It is also observed that sewage/sullage water are being let into the Ambattur lake directly through earthen drain in the areas of Moontru nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal Village as mentioned in the earlier joint committee inspection report.
- iv. In addition to that, the Avadi City Municipal Corporation has recently constructed the storm water drain in the Sivasakthi Nagar, Annai Anjugam Nagar and Gangai Amman Nagar which carries the sullage water and let into the Ambattur lake

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22/7/2021

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- v. No industrial estates/Industries are located in the vicinity all along the Ambattur lake boundary. During inspection it was noticed that there was no discharge of industrial trade effluent into the Ambattur Lake.
- vi. Water sample was collected from the Ambattur Lake during inspection on 22.07.2021 and sent to the TNPCB Laboratory for analysis. Also, Sediment soil sample was collected from the Ambattur Lake during inspection on 22.07.2021 and sent to the TNPCB Laboratory for analysis.
- vii. The solid wastes were found dumped and burnt along the south west bunds of the Ambattur Lake at 12th main road of Tamil Nadu Housing Board colony, Ayappakam and also solid wastes were found dumped in some pockets on both side of the bunds of Ayappakkam surplus channel which leads to Ambattur lake.
- viii. Solid wastes were found dumped in the foreshore area of the lake in the Moontru Nagar (Periyar Nagar, Anna Nagar, Sathya Nagar) and Ganapathy nagar in Thirumullaivoyal village, which falls under the jurisdiction of Avadi City Municipal Corporation.
- ix. The Villivakkam Panchayat Union has been not implemented full fledged Solid Waste Management Facility for he disposal of solid waste generated from Ayappakkam Panchayt.

4. It is respectfully submitted that the status on compliance of Short Term Plan as recommended by the Joint Committee pertaining to the Local bodies: BDO, Villivakkam & Executive Engineer, Tamil Nadu Housing Board, Ayappakkam Scheme and the commissioner, Avadi City Municipal Corporation:

| S.No. as per the Joint Committee Report | Description of Work | Department | Present Status |
|---|---|------------------------------------|--|
| 1. | Construction of sump in Moontru nagar and | Commissioner, Avadi City Municipal | The Avadi City Municipal Corporation has recently constructed the storm water drain in the |

J. Francis 8/24/21

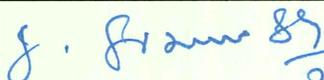
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TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032

| | | | |
|----|--|--|--|
| | Ganapathy nagar area in Thirumullaivoyal Village and dispose of the sewage periodically. | Corporation | <p>Sivasakthi Nagar, Annai Anjugam Nagar and Gangai Amman nagar which carries the sullage water and let into the Ambattur lake.</p> <p>The commissioner, Avadi City Municipal Corporation vide its letter dated 02.08.2021 has reported that in order to control the discharge of grey water from the Moondru nagar (Periyar Nagar, Anna Nagar and Sathya Nagar) area having 972 households with 126 streets (0.20 MLD) and Ganapathy Nagar area having 165 households with 6 streets (0.03 MLD) detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd., (TWIC) is under progress. The Corporation has planned to construct five number of collection tanks to collect all the grey water in that respective area and it will be removed through sullage water tanker vehicle and disposed to the nearby Avadi City Municipal Corporation UGSS Pumping station. The Avadi City Municipal Corporation has floated tender on 29.05.2020 for the construction of five numbers of collection tanks and also work awarded to the contractor M/s. K.K.R. Builders on 01.07.2020. The work will be started by this month and the same will be completed by December 2021.</p> |
| 2. | Providing drainage facilities for the residents of Moontru Nagar and Ganapathy Nagar area in Thirumullaivoyal Village. | Commissioner, Avadi City Municipal Corporation | <p>The commissioner, Avadi City Municipal Corporation vide its letter dated 02.08.2021 has reported that in order to control the discharge of grey water from the Moondru nagar (Periyar Nagar, Anna Nagar and Sathya Nagar) area having 972 households with 126 streets (0.20 MLD) and Ganapathy Nagar area having 165 households with 6 streets (0.03 MLD) detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd., (TWIC) is under progress. The Corporation has planned to construct five number of collection tanks to collect all the grey water in that respective area and it</p> |

J. Prasad 89
27/10/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
NO.76, MOUNT SALAI, CHENNAI-600 052.

| | | | |
|----|--|--|---|
| | | | will be removed through sullage water tanker vehicle and disposed to the nearby Avadi City Municipal Corporation UGSS Pumping station. The Avadi City Municipal Corporation has floated tender on 29.05.2020 for the construction of five numbers of collection tanks and also work awarded to the contractor M/s. K.K.R. Builders on 01.07.2020. The work will be started by this month and the same will be completed by December 2021. |
| 3. | Ward No. 15 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake. | Commissioner, Avadi City Municipal Corporation | <p>The commissioner, Avadi City Municipal Corporation vide its letter dated 02.08.2021 has reported that in the Jothi nagar area underground drainage system has been implemented for 7 streets with 167 households (0.06 MLD grey water generated per day) out of 17 streets with 707 households (0.20 MLD grey water generated per day) and also detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd., (TWIC) is under progress for the above said left out area.</p> <p>In order to stop the drainage water entering into Ambattur lake the UGSS house service connections has been started where ever UGSS line available, the same will be completed by December 2021.</p> |
| 4. | Ward No. 10, 11, 12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur lake. | Commissioner, Avadi City Municipal Corporation | <p>The commissioner, Avadi City Municipal Corporation vide its letter dated 02.08.2021 has reported that in the Cholambedu area the underground drainage system has been implemented for 117 streets with 1834 households (0.50 MLD grey water generated per day) out of 221 streets with 3334 households (1.00 MLD grey water generated per day) and also detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd., (TWIC) is under progress for the above said left out area.</p> <p>In order to stop the drainage water entering into Ambattur lake the UGSS house service connections</p> |


 22/10/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

| | | | |
|----|--|--|---|
| | | | has been started where ever UGSS line available, the same will be completed by December 2021. |
| 6. | Plugging the illegal sewage inlets near plot No.4861, 7904, 8067 and 12th main road of Housing Board, Ayappakam and ensure the maintenance of STP Plant, Ayappakkam. | Block Development Officer, Villivakkam & Executive Engineer, Housing Board, Ayappakkam Scheme. | In this regard, the Assistant Executive Engineer, Tamil Nadu Housing Board has stated that since the underground sewerage system was provided while the Ayappakkam Tamil Nadu Housing Board colony was established, the silt already deposited should be removed periodically from the Underground Sewerage System to avoid overflow of sewage from the Underground Sewerage System manholes. Also suggested that the local body of Villivakkam Panchayat Union has to purchase desilting machine, sewer suction cum jet rodding machine to maintain the Underground Sewerage System in the said area to avoid overflow of sewage from the manhole. |

Status on compliance of Long Term Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation:

| | | | |
|----|--|--|---|
| 1. | Construction of Underground Sewerage System (UGSS) for Moontru nagar and Ganapathy nagar area in Thirumullaivoyal Village. | Commissioner, Avadi City Municipal Corporation | For 100% UGSS connections in the Avadi City Municipal Corporation limit, the Avadi City Municipal Corporation has planned to prepare Detailed Project Report for the left out area and work order was issued to TWIC. The scheme will be completed by 2025. |
| 2. | Construction of Underground Sewerage System (UGSS) for Ward No. 15 Jothi Nagar residents. | Commissioner, Avadi City Municipal Corporation | For 100% UGSS connections in the Avadi City Municipal Corporation limit, the Avadi City Municipal Corporation has planned to prepare Detailed Project Report for the left out area and work order was issued to TWIC. The scheme will be completed by 2025. |
| 3. | Construction of Underground Sewerage System (UGSS) for Ward No. 10, 11, 12 Cholambedu Main road residents | Commissioner, Avadi City Municipal Corporation | For 100% UGSS connections in the Avadi City Municipal Corporation limit, the Avadi City Municipal Corporation has planned to prepare Detailed Project Report for the left out area and work order was issued to TWIC. The scheme will be completed by 2025. |


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JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
 No.16, MOUNT SALAI, CHENNAI-600 032.

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**DETAILS OF ACTION TAKEN BY FOR THE DISPOSAL OF SEWAGE INTO
AMBATTUR LAKE AND DUMPING OF SOLID WASTE IN AMBATTUR LAKE
AREA:**

5. It is respectfully submitted that Show Cause notice was issued to the TNHB Common STP vide Proceedings No. DEE/TNPCB/TLR /F.TLR2004/RLW&A/2021 Dated: 26.07.2021 for the following violations:

I. During the joint committee inspection of Ambattur lake on 22.07.2021 based on the Hon'ble NGT Order dated 25.06.2021 in O.A. No. 61 of 2020 (SZ) with O.A. No. 54 of 2020 (SZ), it was noticed that leakage/overflow of sewage from the manholes of the Underground Sewerage System (UGSS) constructed in the TNHB residential area, Ayappakkam by the Tamil Nadu Housing Board was being let into the Ambattur lake near Plot No. 4861, 7904, 8067 and 12th main road of Housing Board, Ayappakkam.

II. The Underground Sewerage System (UGSS) provided in the TNHB residential colony, Ayappakkam area was not maintained properly and frequent sewage overflow from UGSS manholes was noticed.

III. The common STP-7MLD provided for the treatment of sewage generated from the TNHB residential colony, Ayappakkam was under operation without obtaining Consent to operate from the Board.

IV. The treated sewage from the TNHB STP, Ayappakkam is being discharged directly into River Cooum without obtaining prior approval from Public Works Department (Water Resources) and Chennai Rivers Restoration Trust (CRRT).

V. The sludge dewatering system was not operated effectively and the sludge is stored in the sludge holding tank itself.

6. It is respectfully submitted that the Board has already issued direction under Section 5 of the Environment (Protection) Act, 1986 as amended to the Commissioner, Avadi City Municipal Corporation vide Board's Proceeding dated 04.12.2019 for dumping of garbage in various places near Ambatur lake area such as Periyar Nagar, Anna Nagar and Sathya Nagar of Avadi City Municipal Corporation and for non-compliance of Solid Waste Management Rules, 2016.

Further, the Board has issued direction under section 5 of the Environment (Protection) Act, 1986 to the Commissioner, Avadi City Municipal Corporation to remit

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22/7/2024

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TAMILNADU POLLUTION CONTROL BOARD,
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the interim Environmental compensation of Rs. 8 Lakhs vide Bd. Proc. dated 27.11.2020 for non compliance of Solid Waste Management Rules, 2016 as per the Hon'ble NGT Order dated 28.02.2020 & 02. 07.2020 in O.A. No. 606 of 2018. However, the Avadi City Municipal Corporation is yet to remit the interim Environmental compensation.

7. It is respectfully submitted that the Board has addressed the Municipal Administration to instruct the concerned officials of Avadi Municipal Corporation not to dump the municipal solid waste in the lake areas and to take immediate action to remove all the solid waste dumped in foreshore area of Ambattur lake to comply the directions of the Board for remittance of Environmental Compensation and provide proper scientific disposal processing facilities for municipal solid waste vide Board's letter dated 02.09.2021.

8. It is respectfully submitted that in due compliance of the Hon'ble National Green Tribunal (Principal Bench) order dated. 28.02.2020 & 02.07.2020 in O.A. No. 606 of 2018, an interim Environmental Compensation of Rs.16 Lakhs has been assessed for the period April, 2020 to July, 2021 (16 months) to be levied to Villivakkam Panchayat Union for non-implementation of solid waste management facility for the scientific disposal of solid waste generated from Ayappakkam Panchayat .

9. It is respectfully submitted that the Board has issued a show cause notice to the Block Development Officer, Villivakkam Panchayat Union under section 5 of Environment (Protection) Act, 1986 as to why the Board shall not levy Interim Environmental Compensation of Rs.16 Lakhs (from April, 2020 to July, 2021) for the non-compliance of Solid Waste Management Rules, 2016 vide Proceeding dated 02.09.2021.

10. It is respectfully submitted that direction was issued to the Commissioner Avadi Municipal Corporation vide proceeding dated 04.12.2019 under Water (P&CP) Act, 1974 for complying the following:

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i. The Avadi City Municipal Corporation shall make necessary provision in Periyar Nagar, Sathya Nagar and Anna Nagar to pump the sewage into STP plant so as to stop discharge of sewage into Amnattur lake.

ii. The Avadi City Municipal Corporation shall ensure that no discharge of residential sewage into Ambattur lake.

Further, direction was issued again to the Commissioner, Avadi City Municipal Corporation vide proceeding dated 18.06.2021 to comply with the following within three months among other things:

i. The Municipality shall complete the underground sewage system for the unsewered area and to ensure that the untreated sewage presently let into nearby land & water bodies shall be stopped and to ensure 100% treatment of sewage.

ii. The Municipality shall expedite the process of sewer connection, construction, completion and commissioning of under construction STPs so as to bring them into operation.

iii. The Municipality shall comply with the above directions within the time period specified therein. Otherwise, Board shall impose Environmental Compensation as per CPCB guidelines.

11. It is submitted that the Hon'ble NGT in its order dated 24.06.2021 in O.A. No. 268 of 2016 (In the matter of Korattur People's Welfare & Awareness Trust) has also directed the Committee to take Sediment samples from Ambattur Lake excess of water which is likely to reach the Korattur Lake as well. In this regard the said Joint Committee on 30.07.2021 have collected Sediment samples from Ambattur Lake at various locations.

12. It is submitted that the results and discussion regarding the Sediment samples analysis collected from the Ambattur Lake during inspection by the said Joint Committee on 30.07.2021 based on the Hon'ble NGT in order dated 24.06.2021 in O.A. No. 268 of 2016 (In the matter of Korattur People's Welfare & Awareness Trust) as extracted from the report is furnished below:

J. R. Kumar
22/10/24

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 036.**

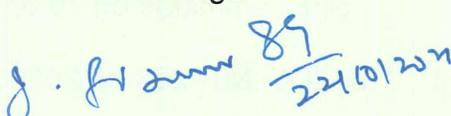
Samples analysis results and discussion:-

i. Sediment samples

Seven sediment samples were collected in Ambattur Lake in different locations and the report of analysis is illustrated in the following table.

| Characteristics of sediment samples collected in Ambattur Lake | | | | | | | | | | |
|--|-----------------------------|--------|---------------------------------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|
| Sl. No | Parameters | Units | Screening levels (Agricultural) mg/kg | AL/S-1 | AL/S-2 | AL/S-3 | AL/S-4 | AL/S-5 | AL/S-6 | AL/S-7 |
| | | | | 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | Cation Exchange Capacity | mg/100 | - | 44.3 | 39.9 | 34.9 | 43 | 47.6 | 58 | 45.6 |
| 2 | Hexavalent Chromium as Cr6+ | mg/kg | 0.4 | BDL(DL-0.1) |
| 3 | pH at 25°C | - | 6 to 8 | 7.81 | 7.73 | 7.87 | 7.77 | 7.26 | 7.53 | 7.82 |
| 4 | Total Organic Matter | % | - | 0.47 | 0.15 | 0.51 | 1.57 | 0.68 | 0.36 | 0.36 |
| 5 | Moisture | % | - | 77 | 37 | 31 | 62 | 3 | 20 | 38 |
| 6 | Antimony as sb | mg/kg | 20 | BLQ(LO Q 2.0) |
| 7 | Arsenic as Ac | mg/kg | 12 | 2.71 | 2.5 | BLQ(LO Q 2.0) | 6.1 | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) |
| 8 | Cadmium (as Cd) | mg/kg | 1.4 | BLQ(LO Q 2.0) |
| 9 | Calcium (as Ca) | mg/kg | - | 5046.9 | 894.5 | 1382.5 | 1386.7 | 3477.5 | 2800.6 | 1475.8 |
| 10 | Chromium | mg/kg | 64 | 51.3 | 31.5 | 31 | 45.5 | 43.6 | 17 | 27.6 |
| 11 | Copper | mg/kg | 63 | 45 | 22.3 | 51.5 | 34.61 | 47.8 | 17.2 | 49.8 |
| 12 | Lead | mg/kg | 70 | 17.9 | 17.6 | 21.7 | 34.2 | 13.9 | 7.9 | 9.8 |
| 13 | Manganese | mg/kg | - | 255.3 | 145.2 | 59.2 | 89.2 | 183.1 | 275.8 | 44.7 |
| 14 | Mercury | mg/kg | 6.6 | BLQ(LO Q 2.0) |
| 15 | Molybdenum | mg/kg | 5 | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) | 3.9 | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) | BLQ(LO Q 2.0) |
| 16 | Nickle | mg/kg | 50 | 21.6 | 23.7 | 30.8 | 36.17 | 34.8 | 22 | 21 |
| 17 | Zinc | mg/kg | 200 | 172.1 | 28.8 | 150.5 | 65.6 | 86.9 | 26 | 103 |
| 18 | Cobalt | mg/kg | 40 | 9.5 | 9.6 | 3.3 | 8.4 | 6.7 | 5.8 | BLQ(LO Q 2.0) |

Screening levels are important to assess the level of contamination. The MoEF vide "Guidance document for assessment and remediation of contaminated sites in India" Volume-II – Standards and Checklists illustrated the following.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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Screening levels: Screening levels are generic concentrations of hazardous substances in soil and sediments, groundwater and surface water at or below which potential risks to human health or the environment are not likely to occur and where no further investigation and assessment is needed. These Screening levels are distinguished for land use.

It is submitted that, from the above results, it is found that the sediments samples collected at various locations inside Ambattur Lake contains heavy metals such as Chromium, Lead, Nickel, Zinc & Copper which is compared with the screening levels (Agricultural) prescribed by the MoEF vide "Guidance document for assessment and remediation of contaminated sites in India" Volume-II – Standards and Checklists which are within the screening level prescribed by the MoEF.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to pass such further or other orders as this Hon'ble tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
22/11/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
22/11/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**Original Application No.61 of 2020 (SZ)
With
Original Application No.54 of 2020 (SZ)**

S.P. Surendranath Karthik

...Applicant(s)

Versus

The Secretary,

Indian Railway Welfare Organisation and
others

....Respondent(s)

With

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar
Newspaper dt. 02.03.2020, Chennai
Supplementary, "Ambattur Lake getting
polluted due to sewage water"

Versus

The Secretary to Govt. of Tamil Nadu,
Public Works Department,
Chennai and Ors.

...Respondent

**REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyjith
Advocate, Chennai.

Date: 22.10.2021

Date of Hearing: 25.10.2021

